



**OFFICE OF THE CHIEF JUDICIAL MAGISTRATE CUM CIVIL JUDGE (SR. DIV) &
ASSISTANT SESSIONS JUDGE ::: DISTRICT :: HOJAI :: ASSAM**

Email id :- cjmhojai@gmail.com

Phone No : 03674-284042

civiljudgehojai@gmail.com

Fax No : 03674-284042

No.CJM(H)/CJ & ASJ/2021/ 1845

Dated: 28-10-2021

**Advertisement No. 1
Dated 28th October 2021**

Applications are invited from Indian Citizen in standard Form as published in Assam Gazette in Part IX from intending candidates who are the citizen of India as defined in Article 5 and Article 8 of the constitution of India for filling up the posts mentioned below which are lying vacant in the office of the Chief Judicial Magistrate, Hojai, Assam

Details of Vacant Posts

Sl No.	Name of the Post	No. of Post	Scale of Pay along with Grade Pay	Qualification / eligibility	Category wise break up of vacancies
1	Head Assistant	01	22000/- to 87000/- + G.P. 9100/- P.M along with other admissible allowances as per ROP Rules, 2017.	Experience as a UDA with atleast 10 (ten) years of service as such to their credit including supervisory Assistants in any CJM establishment.	UR – (Unreserved) - 1

2	Driver	01	14000/- to 49,000/- + G.P 5200/- P.M along with other admissible allowances as per ROP Rules, 2017.	Minimum 8 th pass having professional Driving License. The skill of the driver will be tested by qualified persons appointed / engaged by the appointing authority.	OBC /MOBC -1
3	Jarikarak	02	14000/- to 49,000/- + G.P 5200/- P.M along with other admissible allowances as per ROP Rules, 2017.	Minimum educational qualification of class VIII standard. However, the candidates having HSLC passed certificate may be preferred considering the nature of job.	UR – (Unreserved) – 2
4	Peon	09	12000/- to 37,500/- + G.P 3900/- P.M along with other admissible allowances as per ROP Rules, 2017.	Minimum educational qualification of class- VIII standard; and those who have passed HSSLC or above shall be ineligible to apply for the said posts. However, Candidates possessing special skills, i.e., the professionals like, Plumber, Electrician, Driver, Sweeper, Computer operator having knowledge of MS Office etc., Technician having knowledge of Repairing AC and Generator may be preferred, provided He / She possess the education qualification as prescribed above.	UR – (Unreserved) – 1 OBC/MOBC – 4 ST (Plains) – 1 ST (Hills) - 1 SC (Schedule Caste)– 1 EWS (Economically weaker section) - 1
5	Chowkidar	02 (1 Actual and 1 anticipated on account of superannuation)	12000/- to 37,500/- + G.P 3900/- P.M along with other admissible allowances as per ROP Rules, 2017.	Minimum educational qualification of class- VIII standard; and those who have passed HSSLC or above shall be ineligible to apply for the said posts.	UR – (Unreserved) - 1 OBC / MOBC - 1

Terms and Conditions :

1. Candidates shall not be more than 38 years of Age and shall not be less than 18 years of Age as on 31st July, 2021. The Upper Age limit is relaxable for the reserved categories as per rule.
2. Application in standard form together with self attested copies all the testimonials such as Education qualification certificate, Mark Sheets, Age proof certificate, Caste Certificate, Income and Assets certificate for EWS category, Certificate relating to the special skill etc. should reach the office of the Chief Judicial Magistrate, Hojai during office hours on working days on or before 10-12- 2021.
3. Candidates shall submit a self addressed envelop (size 22 cm x 10 cm) affixing postal stamp of Rs. 5/- only.
4. Candidates will have to superscribe the post applied for at the top of Envelope in Block letter.
5. No Application will be entertained after Schedule date for receiving the application. The authority shall not be responsible for any postal delay.
6. Candidates already in service shall apply through proper channel.
7. Valid Employment Exchange registration Number is mandatory for those who are not in service. The candidates shall have to mention the Employment Exchange Registration number and dates in the application.
8. Incomplete application will be summarily rejected.
9. Application must be accompanied by 3 self attested copies of recent passport size photographs.
10. No TA / DA is admissible for attending interview / Test.
11. Management reserves the right to fill up or not to fill up of any vacant posts if the circumstances justifies due to change of Government Policy.

12. Mode of selection in respect to the posts mentioned in Sl. No. 1,3,4 and 5 shall be through oral interview and mode of selection in respect of the posts mentioned in Sl. No. 2 shall be through oral interview and driving test.
13. Canvassing directly or indirectly will disqualify the candidate for the post.
14. In view of FR 11 the appointing authority reserves the right to utilise the service of the employees for any other purpose other than to which he / she is appointed, including utilisation of his service on holiday, if the situation so demand in the public interest.
15. Applicant selected shall be govern by new set of pension rules which have been formulated vide Govt. Notification No. BW.7/2008/Pt/40 dated 06-10-2009.
16. The above stated Terms & Conditions are illustrative only and not exhaustive.
17. **Address for communication** - (A) Office of the Chief Judicial Magistrate
Sankardev Nagar, Hojai, Pin- 782442
Email Id : cjmhojai@gmail.com

(B) Details Regarding the Advertisement can also be collected from the official Website, i.e., districts.ecourts.gov.in/hojai

Shakkti Sharma

Sri Shakkti Sharma, AJS, M.Com, LLB
Chief Judicial Magistrate,
Sankardev Nagar, Hojai
**Chief Judicial Magistrate
Hojai, Sankardev Nagar, Assam**